

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO - 678
TO BE ANSWERED ON 08/12/2023

COMPENSATION FOR FARMERS OF MANIPUR

678. SHRI MAHARAJA SANAJAOBA LEISHEMBA:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) total area of paddy fields in Manipur which couldn't be cultivated in this Kharif season due to ethnic violence in the State;
- (b) whether any compensation plan has been formulated for the affected farmers;
- (c) if so, when will the compensation be settled for the affected farmers; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
(SHRI NARENDRA SINGH TOMAR)

(a) For an agriculture year (July-June), three advance estimates of area, production and yield of major agricultural crops covering major crop producing States are released in the months of October, February and May. Further, one Final Estimates of the same covering all States / UTs including State of Manipur is released during the month of September of the following agriculture year. Hence, it is too early to comment on the area sown under paddy in the State of Manipur for the current agricultural year. However, as per the information received from the Government of Manipur, agricultural activities could not be initiated in about 5127 hectares of land due to ethnic violence.

(b) to (d) Ministry of Home affairs, Government of India has approved a special package of Rs. 209.45 crores to the Government of Manipur. This includes compensatory package for farmers affected by ongoing Law and order crisis amounting to Rs. 38.60 crores.
